

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A. No. 1044 of 2020

Suman Kumar Das Petitioner
 Versus
The State of Jharkhand Opp. Party

CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

For the Petitioner : Mr. A.K. Chaturvedi, Advocate
For the Opp. Party : Mr. Tarun Kumar, Advocate

Through Video Conferencing

7/11.09.2020

1. Learned counsel for the opposite party Mr. Tarun Kumar is present. He submits that the office may be directed to reflect his name in the cause title as the file has been assigned to him.
2. Considering the same, office is directed to reflect the name of Mr. Tarun Kumar, learned counsel appearing on behalf of the opposite party-State in the cause list henceforth.
3. Let the case be posted on 18.09.2020.
4. In the meantime, the petitioner may file/forward a copy of the order passed in the earlier bail application of the petitioner i.e. B.A. No. 6790 of 2019.

(Anubha Rawat Choudhary, J.)

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